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GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(Department of Revenue)

Corrigendum

New Delhi, the 25th April, 2019

G.S.R. (E).- In the notification of the Government of India, in the Ministry of Finance (Department of Revenue), No.3/2019- Union Territory Tax (Rate), dated the 29th March, 2019, published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i), vide number G.S.R. 262 (E), dated the 29th March, 2019, -

- (a) at page 165,
in line 8, in column (5) of the table, for “tax” read “Union territory tax”; and
in line 11, in column (5) of the table, for “eighteen” read “nine”.
- (b) at page 181, in line 9, for “18” read “ 18(9 + 9)”.

[F.No.354/32/2019-TRU]

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